

Agencies) in hilly areas of Uttar Pradesh and state:

(a) whether the booking centres (Out Agencies) have since been opened;

(b) if not, the reasons therefor; and

(c) the steps being taken to expedite opening of such centres and the time schedule thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) No, Sir. Out Agencies for Rail-cum-Road reservations have not been opened so far at the said places due to lack of response shown by the public as well as concerned agencies of State Government of Uttar Pradesh.

(c) Provision of Rail-cum-road reservations facilities in hilly areas of U.P. will be considered as soon as suitable contractors are found to take up the contracts as per standard terms and conditions.

Financial Assistance by REC to Uttar Pradesh State Electricity Board

1776. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the total amount of subsidy/loan given by the Rural Electrification Corporation to the Uttar Pradesh State Electricity Board for the purpose of rural electrification in Uttar Pradesh; and

(b) the objectives achieved so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Rural Electrification Corporation has, upto 31st March, 1991, provided Rs. 539.51 lakhs as grant and Rs. 61341 lakhs as loan to UPSEB for the purpose of rural electrification in Uttar Pradesh.

(b) According to UPSEB, 42,840 villages in the State have been electri-

fied and 252840 pumpsets have been energised upto 31-3-91. Further, 2,17,046 single-point connections were also provided to the weaker sections utilising the grant amount.

Smokeless Chulhas

1777. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the targets and the actual achievement with regard to setting up of smokeless chulhas, State-wise;

(b) the details of the scheme and the implementing agencies, State-wise; and

(c) the overall progress of this scheme since its inception?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) State-wise targets and achievements for the installation of improved chulhas is given in the attached statement-I.

(b) Implementation of National Programme on Improved Chulhas is being carried out through various State Government Departments, Implementing Agencies, Autonomous Bodies and Voluntary Organisations. Actual installation is done through trained work force of Self Employed Workers engaged on contract basis by the Implementing Agencies, Financial support to users, Self Employed Workers, Implementing Agencies & Improved Chulha Technical Backup Units, is provided under the National Programme. Financial Support to the users in the form of subsidy is given in the attached statement-II. State-wise list of Implementing Agencies is given in the attached statement-III.

(c) Under the National Programme on Improved Chulha, little over one crore improved chulhas have been installed against a target of about 83 lakh since inception and upto 31st March, 1991.